NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

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SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Saivihai n Haishan kumani

2) B PERSANNIA YENNEHIEM

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ORDER

Shri T V P Sai Vihari, counsel for the petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 present. Counsel for petitioner filed CA-16/2017 with a prayer to bring proposed R5 to R16 on record for which he sought the present addresses from the company by way of a letter the copy of which is given to the other side. There is no reply from the other side. R1 is directed to furnish the addresses of the proposed respondents as per the register of members to the petitioner by the next date of hearing. Put up on 17.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Fariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)